

(5)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 954/(MAH)/2017

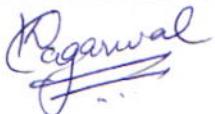
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Randhawa Construction Co.
 V/s.
 Petron Civil Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

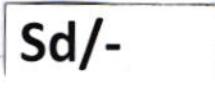
S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rushboo Agarwal	Petitioner Adv.	

ORDER

TCP No.954/I&BP/NCLT/MB/MAH/2017

First Call : None Present. Pass over.

Second Call: The Petitioner side present. At request of the Petitioner Counsel, list this
 matter on 1.12.2017.

 Sd/-

V. NALLASENAPATHY
 Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
 Member (Judicial)